

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.223  
CP 72 of 2019

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Gangaram Prabhudas Patel & Anr  
V/s  
Magalam Infracon(Gujarat) Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv. a.w Ms. Priyal Parikh, Adv.  
For the Respondent : Ms. Vaibhavi Parikh, Adv. for R-1 & 2  
Mr. Manoj Chouhan, Adv. a.w Neha Raj Singh, Adv. a.w  
Ujjwal Singh Parmar fo for R-3

**ORDER**

Ld. Counsel for respondent no.1 & 2 seeks time to comply the last order.

List for further consideration on 11.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**